

(b) the number of applications received;

(c) the number of candidates called for interview and the basis of their selection; and

(d) when were the interviews held and how many persons were finally awarded these scholarships?

THE MINISTER OF CULTURAL AFFAIRS IN THE MINISTRY OF EDUCATION (SHRI R. M. HAJAR-NAVIS): (a) 19-12-1964.

(b) 211.

(c) Fiftythree candidates were called for interview. Selection was made on merit by a duly constituted Selection Committee.

(d) Interviews were held on 31st May and 1st June, 1965. Five persons were selected for scholarships.

LEGAL CONSULTATIONS FOR DETENUS

*407. SHRI R. S. KHANDEKAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the persons detained under the D.I.R. are not allowed consultations with legal advisers of their choice; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) and (b) No, Sir. The interviews of detenues with legal advisers are, however, subject to the provisions of the orders of respective State Governments determining conditions of detention under sub-rule (4) of rule 30 of the Defence of India Rules, 1962.

O.N.G.C'S DRILLING AND EXPLORATION PROGRAMME

*408. SHRI SURJIT SINGH ATWAL: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state the programme of the Oil and Natural

Gas Commission for exploration and drilling of oil fields during the next five years and the total capital outlay for carrying out that programme?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): The programme is to produce about 28.5 million tonnes of crude oil and about 5000 million cubic metres of associated and non-associated gas by drilling about 900 wells at an estimated cost of about Rs. 185 crores between 1966-67 and 1970-71.

DESERTIONS FROM DANDAKARANYA AREA

*409. DR. SHRIMATI PHULRENU GUHA: Will the Minister of REHABILITATION be pleased to state the number of families of displaced persons which deserted the Dandakaranya Project area during the year 1964 and the first quarter of 1965 and what were the reasons for their desertion?

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI): A statement is laid on the Table of the Sabha.

STATEMENT

The details of desertions from Dandakaranya Project area during 1964 and first quarter of 1965 are as follows:—

1964	
(i) From village sites	159 families
(ii) From work centres	298 families
TOTAL	457 families
1965	
(upto March)	
(i) From village sites	359 families
(ii) From work centres	269 families
TOTAL	628 families

Some of the causes of the families leaving the villages and work centres are given below.